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NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 05/01/2018 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER :
PETITION NUMBER : CP/697/(IB)/2017
NAME OF THE PETITIONER(S) : STATE BANK OF INDIA
NAME OF THE RESPONDENT(S) : EAST COAST CONSTRUCTIONS & INDUSTRIES LTD
UNDER SECTION : 7 RULE 4

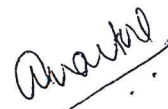
S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	

Counsel for petitioner.
M. L. GANESH.



ANANT MERATHIA

counsel for
Respondent



ORDER

Counsels representing both the parties are present. Counsel for respondent stated that the respondent are the contractors who constructed buildings for the State Government and they are expecting some amounts from the State Department. In case they receive the amount, the respondent is ready to pay the amount claimed to the petitioner. The matter is adjourned at request of both counsels to make submissions. Put up on 10.01.2018.

^{-sel-}
(S VIJAYARAGHAVAN)
Member (Technical)

^{-sel-}
(K ANANTHA PADMANABHA SWAMY)
Member (Judicial)